

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100504/2018	Munawar Mohammad Nanhe Khan@MA-1610-18,BA-1504-18-Aplnt. Vs State of Maharashtra-	M/s .S. K. Ali and Assoc.
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100535/2014	The State Shivaji Nagar P.S Vs Ganesh Raju Pandaram@ Lambu Ganya and others	
3	SESSIONS CASE	100328/2015	The State Santacruz Police Station Vs Vikram Kolosingh Thapa Furkha Alias Nepali and anr.	
<u>CHARGE</u>				
4	SESSIONS CASE	100416/2017	SION POLICE STATIONComplainant. Vs ASHALI @ BLACK STALNI AROKENADANAccused.	
<u>REPLY/SAY</u>				
5	ABA	101127/2020	Jaideep Thakur Vs The State of Maharashtra Through Santacruz Police Station	Vrushali Maindad
<u>APPEARANCE</u>				
6	SESSIONS CASE	100052/2019	The State of Maharashtra-Santacruz Police Station Vs Kali @ Shyamal Govind Chauhan	APP
7	SESSIONS CASE	100137/2019	The State of Maharashtra - Chembur Police Station Vs Vijay Pandurang Bamane	APP
8	SESSIONS CASE	100165/2019	State of Maharashtra-Bhoiwada P. Stn. Vs Vijay Shyamsundar Prabhu	APP
9	SESSIONS CASE	101667/2019	The State of Maharashtra - Chembur Police Station Vs Manish Kishor Waghela	APP
10	SESSIONS CASE	101802/2019	The State of Maharashtra - Dharavi Police Station Vs Virendra Khichadu Yadav	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	101963/2019	The State of Maharashtra -Kanjur Marg Police Station Vs Rohit Bhagwan Gawari	APP
12	SESSIONS CASE	100222/2020	The State of Maharashtra - N.M. Joshi Marg Police Station Vs Rakesh Gangaraj Diti	APP
13	ABA	101128/2020	Mr. Mithun Rajiv Patil Vs The State of Maharashtra through Santacruz Police Station, Mumbai.	Vrushali Maindad
14	ABA	101129/2020	Mr. Sidhant Satyendra Singh Vs The State of Maharashtra through Santacurz Police Station, Mumbai	Vrushali Maindad
<u>SAYHEARING ON EXH.READY</u>				
15	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
16	SESSIONS CASE	102089/2019	The State of Maharashtra - Kurla Police Station Vs Sagir Sabir Khan	APP
<u>REPORT</u>				
17	SESSIONS CASE	100696/2014	The State Bhoiwada P.S Vs Murgan Mani Nadar @ Silveai Manilal Nadar and ors.	
18	SESSIONS CASE	100697/2014	The State Bhoiwada P.S Vs Ravikumar@ Shivnarayan Ramanna Shetty	
19	ABA	101230/2020	Ankita Prashant Ubale And 4 Others Vs State Chembur Police Station	Priyatosh Tiwari
<u>DORMANT FILE</u>				
20	SESSIONS CASE	100453/2003	The State DCB CID Vs Suresh @ Pandu Dharampat Bodh and ors.	APP
21	SESSIONS CASE	100067/2002	Mahim Pl. Stn. Vs Abdul Ahmed Khan Makbool Ahmed Khan	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
22	SESSIONS CASE	100145/2002	State of Maharashtra R.C.F. P.S. Vs Maheshkumar Jugal Yadav	
23	SESSIONS CASE	100223/2002	State Sakinaka p stn Vs Anis Khan Abdul Hamid Khan 1	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100254/2001	State of Maharashtra Vs Anand Sudhir Limaye and 5 ors	
<u>HEARING</u>				
2	SESSIONS CASE	100961/2002	The state of Maharashtra Sakinaka Police stn. Vs Prakash Suresh Yadav	APP
3	ABA	101011/2020	Hanumant Sopan Nikam Vs The State of Maharashtra through Chunna Bhatti Police Station, Mumbai	Shushrut Jadhwar
<u>EVIDENCE PART HEARD</u>				
4	SESSIONS CASE	100776/2014	The State CST Rly P.S Vs Imtiyaz Amir Hamja Khan and ors.	
5	SESSIONS CASE	100445/2015	The State of V.B.Nagar Police Station Vs Vishal Popat Shinde	
6	SESSIONS CASE	100628/2016	MULUND POLICE STATION. Vs RAJESH SURYAKANT DANDEVATE	
<u>EVIDENCE</u>				
7	SESSIONS CASE	100111/2015	The State Dharavi Police Station Vs Yusuf Mehmood Shaikh and Another	
8	SESSIONS CASE	100375/2016	THE STATE OF CUFFE PARADE POLICE STATION. Vs BIPIN VISHNU MORE	
9	SESSIONS CASE	100107/2018	The State of Park Site Police Station Vs Savirhasan Mohamaddin Khan	
<u>CHARGE</u>				
10	SESSIONS CASE	100450/2017	R.C.F. POLICE STATION Vs KALIM NANNU SHAIKH	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	100135/2018	The State of Bandra Police Station Vs Mohd. Abrar Shadaruddin Ahmed	
12	SESSIONS CASE	100255/2018	The State of Nagpada Police Station Vs Mohd. Mehtab Saeed Ahmed Ansari Others 1	
<u>REPLY/SAY</u>				
13	MISC APPLN SC	100407/2019	Nilesh Gautam Kamble Vs The State Sakinaka P.S	P.P
<u>APPEARANCE</u>				
14	SESSIONS CASE	101575/2019	The State of Maharashtra - Ghatkoper Police Station Vs Amit Dayalal Patel	APP
15	SESSIONS CASE	100211/2020	The State of Maharashtra - Chembur Police Station Vs Pankaj Bajirao Ahire	APP
16	CRI M A	101144/2020	Kisan Ramjit Upadhyay and Anr. in BA 55/2020 ---- Applicant Vs The State of Maharashtra - R. C. F. Police Station --- Respondent	Shahid Iqbal
<u>REPORT</u>				
17	ABA	100997/2020	Ameer Haider Sharafat Syed and anr Vs The State Deonar Police Station	Atal Bihari Dubey PP
<u>DORMANT FILE</u>				
18	SESSIONS CASE	100496/2003	State Khar P.stn. Vs Rama Ramchandra Pandey 2 Ors.	APP
19	SESSIONS CASE	100539/2003	The State. Ghatkopar PS. Vs Yogesh Guddu Shetty	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	SESSIONS CASE	101039/2000	State of Maharashtra Vs Mohammad Bablu Abdul Latif Khan and ors	
21	SESSIONS CASE	101106/2000	State of Maharashtra Vs Faeem @ Vkil Aziz Pathan and ors	
22	SESSIONS CASE	101081/2000	Dindoshi Police Station Vs Harishkumar Premsingh Thakur and ors	
<u>DISCHARGE APPLICATION</u>				
23	SESSIONS CASE	100404/2017	DADAR POLICE STATION Vs KAMLESH LALIT MENARIYA	
<u>CROSS-EXAMINATION</u>				
24	SESSIONS CASE	100111/2014	The State V.P.Road P.S Vs Shahanwaj Hafiz Kazi	
25	SESSIONS CASE	100222/2016	THE STATE OF WADALA T.T. POLICE STATION. Vs NITIN SURYAKANT MAHADIK.	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
2	ABA	101158/2020	Jayendra Manohar Patil And 3 Others Vs State of Govandi Police Station	Vijay P Agale
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100644/2014	The State EOW Mumbai Vs Sachin Pandhurang Dhyalkar and Others	
4	SESSIONS CASE	100126/2015	The State E.O.W.Mumbai Vs Dilip Mansukhlal Shah and another.	
5	SESSIONS CASE	100394/2016	THE STATE OF D.B.MARG POLICE STATION. Vs ROHIT DILIP TIWARI.	
6	SESSIONS CASE	100319/2017	D.B.MARG POLICE STATION Vs SMT. REENA DILIP GUPTA AND ORS.03	
7	SESSIONS CASE	100335/2017	DHARAVI POLICE STATION Vs RAM ASHOK KHARAT AND ANOTHER 01	
<u>EVIDENCE</u>				
8	SESSIONS CASE	100672/2015	The State of Dharavi Police Station Vs Rakeshkumar Gayadin Saroj	
<u>CHARGE</u>				
9	SESSIONS CASE	100644/2017	The State Chunabhatti Police Station Vs Suryakant Chandrakant Shinde	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	1000414/2018	The State of Maharashtra- Shivaji Nagar P. Stn. Vs Tazeem Vakil Shaikh and Other 1	z
11	SESSIONS CASE	1000642/2018	State Shivaji Nagar Police Station Vs Kafil Vakil Shaikh	APP
<u>COMPLIANCE</u>				
12	SESSIONS CASE	100338/2017	TROMBAY POLICE STATION Vs ABDUL SHAKIR ABDUL QADAR ABDUL HAMID KHAN AND ANOTHER 01	
<u>REPLY/SAY</u>				
13	ABA	101185/2020	Mohd. Sharif Abdul Karim Shaikh Vs The State of Maharashtra Through Trombay Police Station	M. Ismail B. Khan
<u>APPEARANCE</u>				
14	SESSIONS CASE	101725/2019	The state of maharashtra - vakola police station Vs Ajay Dyaneshwarr Naik	PP
15	SESSIONS CASE	101835/2019	The State of Maharashtra - Dr. D.B. Marg Police Station Vs Nareshkumar Rajak @ Rahul Pachhu Rajak	APP
16	SESSIONS CASE	100019/2020	The State of Maharashtra - Wadala T T Police Station Vs Mohammad Imran Sadafarali Shaikh and other 01	APP
<u>REPORT</u>				
17	SESSIONS CASE	100621/2017	The State of RCF Police Station Vs Roshan Mohammad Iliyas Khan	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
18	M A IN ABA	100137/2020	Tabassum Begum Mohammed Wasi Sayed Vs State ShivajiNagar Police Station	Anand Charanbir
<u>DORMANT FILE</u>				
19	SESSIONS CASE	100814/2003	State of Maharashtra Vs MOHAMMED LATIF MOHAMMED RAMZAN ANSARI	PANJWANI
20	SESSIONS CASE	100217/2009	State of Maharashtra MIDC P Stn Vs Mohd. Firoz Ahmed Mohd. Faizur Rehman 3 others	
21	SESSIONS CASE	100150/2010	State P. Stn. RAK Marg Vs Rajesh Madhusudan Gurav 4 Ors.	
22	SESSIONS CASE	100240/2001	State of Maharashtra Vs Gopal Sanjay Sapkota and ors	
<u>HIGH COURT STAYED</u>				
23	SESSIONS CASE	100030/2014	The State Mulund P.S Vs Samir Mansukhlal Kariya	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	CRI APPEAL	100554/2018	Avinash Raj@Rajanna Kulal@BA-1630-Aplnt. Vs The State of Maharashtra- Ghatkopar P. Stn.-Respdt.	Amit Mane
<u>HEARING</u>				
2	SESSIONS CASE	100316/2014	The State MIDC P.S Vs Chandan Suraj Jaiswal and anr.	
3	SESSIONS CASE	100570/2017	The State Agripada Police Station Vs Aftab Nawab Hasan Shaikh	
<u>EVIDENCE PART HEARD</u>				
4	SESSIONS CASE	100357/2014	The State Sakinaka P.S Vs Ashok Omprakash Gupta	
5	SESSIONS CASE	100846/2014	The State - M.R.A. Marg P. Stn. Vs Ramesh Kumar Kale Gouda and Ors.	
6	SESSIONS CASE	100556/2017	The State Nirmal Nagar Police Station Vs Akram @ Munna Qureshi	
<u>EVIDENCE</u>				
7	SESSIONS CASE	100396/2016	THE STATE OF D.B.MARG POLICE STATION. Vs HEMANT KANJI MAKWANA	
<u>CHARGE</u>				
8	SESSIONS CASE	100539/2017	The State Park Site Police Station Vs Pravin Bhaulal Shinde	
9	SESSIONS CASE	100038/2018	The State of Deonar Police Station Vs Nilesh Kalu Randhava @ Ranva	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	1000644/2018	The State of Maharashtra - Wadala T. T. Police Station Vs Joginderkumar Ramdas Jaiswar and Other 01	PP
11	SESSIONS CASE	101419/2019	State of Maharashtra - Santacruz Police Station Vs William Rajkumar Chaudhary	APP
<u>APPEARANCE</u>				
12	SESSIONS CASE	100039/2020	The State of Maharashtra - Kherwadi Police Station Vs Sachin Mukinda Kurhade and other 01	APP
13	SESSIONS CASE	100179/2020	State of Maharashtra -D. B. Marg Police Station Vs Shivkumar Manjaiah Gouda and other 01	APP
14	SESSIONS CASE	100184/2020	The State of Maharashtra -D. B. Marg Police Station Vs Udaykumar Badri Rajak and others 02	APP
15	SESSIONS CASE	100278/2020	The State of Maharashtra - D.B. Marg Police Station Vs Satish Ishwar Gauda and others 03	APP
<u>DORMANT FILE</u>				
16	SESSIONS CASE	100013/2008	State Vs Sajid @ Chotu Nazim Ali Kureshi 7	
17	SESSIONS CASE	100251/2001	State of Maharashtra Vs Manish @ Sanjay Ravindra Shetty	Panjwani
18	SESSIONS CASE	100970/2002	State of Maharashtra Vs Khalil Ahmad Shakil Ahmad Shaikh and 3 ors	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
19	SESSIONS CASE	100465/2001	The State of Maharashtra Byculla police stn. Vs Sunil Ramdas Kakade	
20	SESSIONS CASE	100537/2006	Mangal Budhram Yadav Vs Mamruddin Mustafa Khan	
21	SESSIONS CASE	100794/2002	THE STATE OF MAHARASHTRA RANPISE Vs IQRAR SHAIKH ABDUL REHMAN SHAIKH	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100565/2014	The State Deonar P.S Vs Aarif Mehboob Shaikh	
<u>HEARING</u>				
2	SESSIONS CASE	100203/2017	SHIVAJI PARK POLICE STATION. Vs UMESH HARI BOBLE	
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100677/2014	The State V.B.Nagar P.S Vs Arvind Laxman Pawar	
<u>EVIDENCE</u>				
4	SESSIONS CASE	100186/2014	The State MIDC P.S Vs Yogendra Ramakant Singh@ Thakur and ors.	
5	SESSIONS CASE	100187/2014	The State MIDC P.S Vs Yogendra Ramakant Singh @ Thakur and others	
6	SESSIONS CASE	100575/2014	The State Shivaji Nagar P.S Vs Vishal Chandrakant Khade and anr.	
Sub Matter: SESSIONS CASE/0100076/2015				
<u>CHARGE</u>				
7	SESSIONS CASE	100073/2018	The State of Pant Nagar Police Station Vs Ratanlal Ramashankar Gupta	
8	SESSIONS CASE	1000649/2018	The State of Maharashtra Bandra Police Station Vs Sukhendu Ajitkumar Jana and Other 01	APP
9	SESSIONS CASE	1000716/2018	The State of Parksite Police Station Vs Subhashish Prabhunarayan Sinha and Others 02	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100892/2019	The State of Maharashtra - Azad Maidan Police Station Vs Vikramjeet Rameshwarrao Padole	APP
<u>ORDER</u>				
11	SESSIONS CASE	100543/2015	The State of D.C.B.C.I.D. Unit-X Vs Sunil Suresh Khatpe	
Sub Matter: SESSIONS CASE/0100088/2016				
<u>STAYED BY DISTRICT COURT</u>				
12	SESSIONS CASE	100076/2015	The State Shivaji Nagar P.S Vs Sachin Bajrang Chikane 2. Krushna Bajrang Chikane	
(Main Matter SESSIONS CASE/0100575/2014)				
<u>REPLY/SAY</u>				
13	ABA	101218/2020	Nakul Matbar Kanu and 2 ors. Vs The State of Maharashtra Chunabhatti P.stn.	Tripathi and Associates
<u>APPEARANCE</u>				
14	SESSIONS CASE	101733/2019	The state of maharashtra - vikhroli police station Vs Prafulla Dadu Agavane	PP
15	SESSIONS CASE	100065/2020	The State of Maharashtra - Dharavi Police Station Vs Subrato Jaggyoti Bera	APP
16	SESSIONS CASE	100090/2020	The State of Maharashtra - V P Road Police Station Vs Ganesh Sunil Patil	APP
17	SESSIONS CASE	100461/2020	The State of Maharashtra - Tilak Nagar Police Station Vs Shamshuddin Fakruddin Shaikh	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
18	CRI M A	101016/2020	Mohd. Zulfikar Nawab siddique in BA 2995/2019 -- Applicant Vs The State of Maharashtra - R.C.F. Police Station --- Respondent	Nasima Battiwala
<u>PRODUCTION OF ACCUSED</u>				
19	SESSIONS CASE	100114/2020	The State of Maharashtra - Agripada Police Station Vs Mohammad Shami Haidar Mohd. Habibur Rehman Shaikh	APP
<u>CROSS-EXAMINATION</u>				
20	SESSIONS CASE	100088/2016	THE STATE OF DCB, CID, UNIT-X Vs SIKANDAR HASAN MIRZA @ RAJU	

(Main Matter SESSIONS CASE/0100543/2015)